

**OFFICE OF THE DISTRICT JUDGE  
DAKSHIN DINAJPUR AT BALURGHAT**

**ENGLISH DEPARTMENT**

Order No. 60 /

Dated, Balurghat, the 30<sup>th</sup> April, 2020

**ORDER**

In terms of Hon'ble Court's Notifications bearing Nos. 1498-RG dated 24.03.2020, 1512-RG dated 08.04.2020 and 1514-CPC dated 09.04.2020 followed by Notification No. 1534-RG dated 24.04.2020, there shall be extension of suspension of regular works of Dakshin Dinajpur district judiciary till 15<sup>th</sup> May, 2020.

In reference to email of Registrar General, High Court at Calcutta dated 26.04.2020 at 01:46 PM, after due consultation with other judicial officers, the following roster of Additional District & Sessions Judge, Chief Judicial Magistrate, Judicial Magistrates, Civil Judges and staff of Dakshin Dinajpur district judiciary is made to hear the extremely urgent matters (civil / criminal) or any other emergent purposes.

Sl. No.	Name of officer	Date of duty	Name of the officer remains standby	Name of the staff deputed
<b>Criminal matters</b>				
1	Sri Kishen Kumar Agarwal, ADJ, 3 <sup>rd</sup> Court, Balurghat	04.05.2020	Smt. Suparna Roy, ADJ, 2 <sup>nd</sup> Court, Balurghat	Sri Sukhendu Roy, Sri Biswendu Saha, Sri Ramkrishna Sarkar, Sri Manik Kumar Mandal, Sri Chiranjit Kamti, Sri Sidhu Srijon Soren, Sri Manash Mukhopadhyay
2	Smt. Suparna Roy, ADJ, 2 <sup>nd</sup> Court, Balurghat	07.05.2020	Sri Dulal Chandra Kar, ADJ, Spl. Court, Balurghat	Sri Sukhendu Roy, Sri Ashish Munshi, Sri Swapan Kr. Guha Majumder, Sri Priyajeet Kumar De, Sri Kamalesh Karmakar, Sri Subhas Barman, Sri Manash Mukhopadhyay
3	Sri Dulal Chandra Kar, ADJ, Spl. Court, Balurghat	11.05.2020	Sk Mohammad Reza, ADJ, Buniadpur	Sri Uttam Kumar Sarkar, Sri Avijit Guin, Sri Uttam Kumar Majumder, Sri Priyajeet Kumar De, Sri Chiranjit Kamti, Sri Tapas Barman, Sri Dhananjay Ghosh
4	Sk Mohammad Reza, ADJ, Buniadpur	14.05.2020	Smt. Ratna Roy (Biswas), ADJ, F.T.C., Balurghat	Sri Saibal Sarkar, Sri Surajit Halder, Sri Dulal Chandra Sarkar, Sri Priyajeet Kumar De, Sri Dilip Sarkar, Nurul Islam, Sri Dhananjay Ghosh

**Roster for police remand file**

<b>For the Court of Chief Judicial Magistrate Court, Dakshin Dinajpur at Balurghat</b>		
<b>SL. No.</b>	<b>Name of the Judicial Magistrate</b>	<b>Date</b>
1	Subhra Som Ghosal, Chief Judicial Magistrate, Dakshin Dinajpur at Balurghat	01-05-2020 to 05-05-2020
2	Somath Kundu, Judicial Magistrate, 2 <sup>nd</sup> Court, Balurghat	06-05-2020 to 10-05-2020
3	Sadhana Das, Judicial Magistrate, Balurghat	11-05-2020 to 15-05-2020

<b>Roster for staff of Criminal Courts at Balurghat</b>				
<b>Sl. No.</b>	<b>Date</b>	<b>Name of Stenographer</b>	<b>Name of Group C Staff</b>	<b>Name of Group D Staff</b>
1	01-05-2020	Subhranil Mukherjee	Sayantana Mukherjee	Amit Kumar Saha
2	02-05-2020	-do-	Mousumi Karmakar	Manash Das
3	03-05-2020	-do-	Rana Pahan	Subhas Toppo
4	04-05-2020	-do-	Pronab Kumar Barman	Mithun Mohanta
5	05-05-2020	-do-	Tapas Majumdar	Amit Kumar Saha
6	06-05-2020	Abul Kalam Azad	Subhabrata Das	Manash Das
7	07-05-2020	-do-	Debashish Barman	Subhas Toppo
8	08-05-2020	-do-	Tapan Datta	Mithun Mohanta
9	09-05-2020	-do-	Shyamal Sundar Saha	Amit Kumar Saha
10	10-05-2020	-do-	Sayantana Mukherjee	Manash Das
11	11-05-2020	Satyajit Roy	Mousumi Karmakar	Subhas Toppo
12	12-05-2020	-do-	Rana Pahan	Mithun Mohanta
13	13-05-2020	-do-	Pronab Kumar Barman	Amit Kumar Saha
14	14-05-2020	-do-	Tapas Majumdar	Manash Das
15	15-05-2020	-do-	Subhabrata Das	Subhas Toppo

<b>For the Court of Additional Chief Judicial Magistrate Court, Gangarampur at Buniadpur</b>		
<b>SL. No.</b>	<b>Name of the Judicial Magistrate</b>	<b>Date</b>
1	Smt Aparna Chaudhuri, Additional Chief Judicial Magistrate, Gangarampur at Buniadpur	08-05-2020 to 15-05-2020
2	Smt Arumina Bhattacharya, Judicial Magistrate, Gangarampur at Buniadpur	01-05-2020 to 07-05-2020

<b>Roster for staff of Criminal Courts at Gangarampur at Buniadpur</b>	
<b>Sl. No.</b>	<b>Name of Group C Staff with date of duty</b>
1	Biswambhar Mallik 03-05-2020, 04-05-2020, 09-05-2020, 10-05-2020 and 14-05-2020
2	Rakesh Sarkar 01-05-2020, 02-05-2020, 07-05-2020, 08-05-2020 and 13-05-2020
3	Mukul Sarkar 05-05-2020, 06-05-2020, 11-05-2020, 12-05-2020 and 15-05-2020
<b>Name of Group D Staff with date of duty</b>	
1	Manotosh Hazra 05-05-2020, 06-05-2020 and 15-05-2020
2	Bidhan Ghosh 03-05-2020, 04-05-2020, 11-05-2020 and 12-05-2020
3	Sujay Sarkar 01-05-2020, 02-05-2020, 07-05-2020 and 08-05-2020
4	Nripen Sarkar 09-05-2020, 10-05-2020 13-05-2020 and 14-05-2020

Civil matters				
1	Smt. Urmi Sinha, Civil Judge (Jr. Div.), Balurghat	02.05.2020	Smt. Madhumita Chowdhury, Civil Judge (Sr. Div.), Balurghat	Sri Biswendu Saha, Sri Ashish Munshi, Sri Biplab Behara, Sri Samir Sarkar, Smt. Sima Mandal
2	Smt. Madhumita Chowdhury, Civil Judge (Sr. Div.), Balurghat	13.05.2020	Smt. Urmi Sinha, Civil Judge (Jr. Div.), Balurghat	Sri Uttam Kumar Sarkar, Sri Avijit Guin, Sri Sudhangshu Biswas, Sri Sudeb Mahato, Sri Kamalesh Barman
3	Smt. Debasmita Kundu, Civil Judge (Jr. Div.), Buniadpur	07.05.2020	Smt. Arunima Bhattacharya, J.M., Buniadpur	Sri Saibal Sarkar, Sri Surajit Halder, Sri Dhruva Mukhopadhyay, Sri Madan Kisku, Mojammel Sarkar

To meet up urgent administrative matters the following staff will make themselves available on 04.05.2020, 07.05.2020, 11.05.2020 and 14.05.2020.

1. Sri Sanjib Kumar Datta
2. Sri Manoj Chakraborty
3. Sri Chandan Maitra
4. Sri Soumyasubhra Chakraborty
5. Sri Indranil Sarkar
6. Sri Biswanath Gore
7. Sri Snehashis Chakraborty
8. Sri Biswajit Sarkar
9. Sri Asim Das
10. Sri Nayan Chandra Mondal

The Karmabondhu(s) and Farash(s) in this district judiciary are to ensure that proper cleaning of the court premises is maintained according to prevailing circumstances.

Sri Arijit Datta, Sri Kanak Roy, Sri Rakesh Sarkar and Sri Dhruva Mukhopadhyay will continue to act as per this office order No.58 dated 16.04.2020.

Online submission of extremely urgent petitions/applications (civil/criminal) will be heard through video conferencing by the roster judges as per the provisions already made in Order No. 55 dated 09.04.2020, Addendum No.57 dated 11.04.2020 and No.58 dated 16.04.2020.

All urgent administrative matters will be dealt with by the undersigned during the period from 01<sup>st</sup> to 15<sup>th</sup> May, 2020. In case of my absence. Sri Dulal Chandra Kar, Additional District & Sessions Judge, Spl. Court, Balurghat, the senior most Additional District & Sessions Judge will perform such duty.

Inform all concerned.

*Chandrani Mukherjee (Banerjee)*  
**[Chandrani Mukherjee (Banerjee)]**  
**District Judge,**  
**Dakshin Dinajpur at Balurghat**

OFFICE OF THE DISTRICT JUDGE DAKSHIN DINAJPUR AT  
BALURGHAT


ENGLISH DEPARTMENT

MEMO NO. 489 (33) / G.

Dated : 30/04/2020

Copy forwarded for information and taking necessary action to:-

- 01)-06) The Addi. District.& Sess. Judge, 1<sup>st</sup> / 2<sup>nd</sup>/3<sup>rd</sup>/Spl./ F.T. Court, Balurghat / Buniadpur .
- 07)-09) The C. J.M.I.A. C. J.M./ CivilJudge ( Senior Division ), Balurghat/ Buniadpur .
- 10)-11) The CivilJudge ( Junior Division ), Balurghat/ Buniadpur, D/Dinajpur .
- 12)-14) The Judicial Magistrate, 2<sup>nd</sup>d Court, Balurghat / Buniadpur, D/Dinajpur .
- 15)-23) The Judge-in-Charge of Nezarat/ Accounts / C. D. / F & S /D.R.R.,Balurghat/ Buniadpur,
- 24)-25) The Ld. Public Prosecutor / Addl. Public Prosecutor,Balurghat / Buniadpur .
- 26)-27) The Govt. Pleader/Addl. Govt. Pleader, Balurghat/Buniadpur.
- 28)-29) The Secretary, Bar Association, Balurghat / Buniadpur, D/Oinajpur
- 30)-31) The Secretary, Law Clerk Association, Balurghat / Buniadpur,D/Dinajpur
- 32)-33) The G.R.O. Balurghat / Buniadpur, D/Dinajpur .

  
District Judge,  
Dakshin Dinajpur at Balurghat